

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO – 1733
ANSWERED ON - 21/12/2022

PRE-MATRIC SCHOLARSHIP FOR SC AND OBC STUDENTS

1733. SHRI MALLIKARJUN KHARGE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the details of the number of Pre-Matric Scholarships given to SC and OBC students in the last five years, category-wise and year-wise;
- (b) the details of the number of applications received for the Pre-Matric Scholarship for SC and OBC students in the current year, category-wise;
- (c) whether Government has rejected crores of Pre-Matric Scholarship applications for the current year; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

- (a) The details of Pre Matric Scholarships given to SC students by this Department in the last five years are as under:

FY	No. of beneficiaries	Released Central Assistance (Rs. in crores)
2017-18	22,82,254	62.82
2018-19	26,30,366	115.40
2019-20	28,09,542	352.89
2020-21	30,53,739	569.03
2021-22	34,79,609	509.34

The details of Pre Matric Scholarships given to OBC students in the last five years are as under:

FY	No. of beneficiaries (in lakh)	Released Central Assistance (Rs. in crores)
2017-18	50.94	128.22
2018-19	114.81	121.83
2019-20	94.52	201.57
2020-21	166.20	165.91
2021-22	39.93	218.28

(b) In case of SCs, under the recently revised 'Pre- Matric Scholarships Scheme for SCs & Others', w.e.f 2022-23, it has been decided to release Central share directly by the department into the bank accounts of the beneficiaries through DBT after the release of due State share to the beneficiaries. So far, verified details of beneficiaries who have been paid the State share of the scholarship, have not been received from the State Governments/UT Administrations for the Academic Year 2022-23.

In case of OBCs, the YASASVI scheme was introduced in 2021-22, under which pre-matric scholarships are provided for, inter alia, OBC students. The scheme is implemented and administered in accordance with the procedures and State specific conditions laid down by the State Govts./UT administrations in this regard. The selection of students is done by the concerned States/UTs. The Scheme is implemented by the respective state governments and no such state wise data is maintained by this Ministry.

(c) & (d) Does not arise in view of the reply of part (b).
